



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations made by 'Committee for Inter-se District Transfer of the Members of Staff', the following transfers/postings are hereby made in official exigency, with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Sh. Piyush Vishvakarma EC-15345463	PA in the Vacant Court, Judicial Magistrate First Class-10, West District, Tis Hazari Courts, Delhi	PA in the Department of Law, Justice & LA, Govt. of NCT of Delhi, New Delhi  (in diverted capacity)
2.	Ms. Bhawna EC-99289978	Sr. PA in the Office Pool, Administration Branch, Rouse Avenue Courts Complex, New Delhi	Sr. PA in the Court of Ms. Neha Pandey, JSCC-ASCJ-GJ-01, West District, Tis Hazari Courts, Delhi
3.	Ms. Laxmi Mehta EC-19859902	PA in the Office Pool, Administration Branch, North-West District, Rohini Courts, Delhi	PA in the Court of Sh. Sachin Gupta, ASJ (SC-POCSO), Central District, Tis Hazari Courts, Delhi
4.	Sh. Govind Bharti EC : 60619657	PA in the Vacant Court, ASJ (SC-POCSO), South-East District, Saket Courts, New Delhi	PA in the Court of Ms. Kritika Jain, Judicial Magistrate First Class-03, South-West District, Dwarka Courts, New Delhi
5.	Sh. Harkesh EC-22558482	PA in the Court of Ms. Kritika Jain, Judicial Magistrate First Class-03, South-West District, Dwarka Courts, New Delhi	PA in the Court of Ms. Vasundhara Azad, Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi
6.	Ms. Preeti Sharma EC : 86775259	PA in the Court of Ms. Jyoti Maheshwari, Additional Chief Judicial Magistrate-05, Rouse Avenue Courts Complex, New Delhi	PA in the Office Pool, Administration Branch, South-East District, Saket Courts, New Delhi
7.	Sh. Shubham Tiwari EC-63864768	PA in the Office Pool, Administration Branch, Rouse Avenue Courts Complex, New Delhi	PA in the Court of Ms. Jyoti Maheshwari, Additional Chief Judicial Magistrate-05, Rouse Avenue Courts Complex, New Delhi
8.	Sh. Rajesh Bhatia (EC-7815760)	Sr. PA in the Court Sh. Lovleen, Additional Principal Judge, Family Court-02 West District, Tis Hazari Courts, Delhi  (in diverted capacity)	Sr. PA in the Court of Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)-20, Rouse Avenue Courts Complex, New Delhi

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9.	Sh. Sagar Kanoujia EC-41067237	PA in the Court of Sh. Arun Sukhija, Spl. Judge (PC Act) (CBI)-20, Rouse Avenue Courts Complex, New Delhi	PA in the Court Sh. Lovleen, Additional Principal Judge, Family Court -02 West District, Tis Hazari Courts, Delhi  (in diverted capacity)
10.	Sh. Mohit EC-86838215	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Bhupesh Kumar, District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi

**Note :-**

1. The above mentioned Senior Personal Assistants/Personal Assistants are hereby stand relieved from their present place of posting and further directed to join at their transferee stations forthwith.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.
3. Ms. Priya Jarwal, Personal Assistant/EC-53547513, posted in the Court of Sh. Sachin Gupta, ASJ (SC-POCSO), Central District, Tis Hazari Courts, Delhi (currently on maternity leave since 27.01.2026) is directed to report in Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi after joining from maternity leave.
4. Order i.n.o. Sh. Umang, Personal Assistant/EC-14645135 (as mentioned at Sl. No. 02 in Order bearing No.5525-5535/Admn.I(HQs)/T&P/2026 dated 28.01.2026) is hereby cancelled.
5. In terms of recommendation made by 'Committee for Inter-se District Transfer of the Members of Staff' vide its Minutes of Meeting dated 31.01.2026, all the remaining posting/transfer requests of Judicial Officers/Officials lying with Administration Branch-I (HQs) (received upto 31.01.2026) are hereby ordered to be filed.

*B Chandra*  
(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge (HQs), Delhi

No. 6259-6319 /Admn.I(HQs)/T&P/2026

Dated, Delhi the 31 JAN 2026

**Copy forwarded for information and necessary action to :-**

1. The Principal District & Sessions Judge, West/New Delhi/North-West/South-East/South-West Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. Officers Concerned.
5. DDOs/Sr.Accounts Officer/Accounts Officer/Assistant Accounts Officer, Central/New Delhi/West/North-West/South-East/South-West Districts, Delhi/New Delhi
6. Personal Office of the undersigned.
7. Dealing Official, ACR Cell, Central District, THC, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Dealing Official, Personal File, Administration Branch-I, Central District, THC, Delhi.
10. Dealing Official, Seniority&Promotion Seat, Administration Branch-I, Central District, THC, Delhi.
11. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
12. Dealing Official, Computer Branch, Central District, THC, Delhi.
13. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
14. Officials Concerned.

*B Chandra*  
Principal District & Sessions Judge (HQs), Delhi